

F.No.01(01)/Roster/CESTAT/2017
Customs, Excise & Service Tax Appellate Tribunal
West Block-2, R.K. Puram, New Delhi - 66

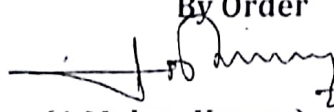
Dated: 29.09.2017

ORDER NO. 136 of 2017

Hon'ble President is pleased to partially modify the sitting notified vide roster order no. 135 of 2017, for CESTAT Delhi to the extent indicated below:-

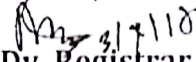
COURT	PERIOD	WORK ASSIGNED
Hon'ble Justice Dr. Satish Chandra, President, Hon'ble Sh. S. K. Mohanty, Member (Judicial) and Hon'ble Sh. B. Ravichandran, Member (Technical)	On 06.10.2017 at 10.30 a.m.	Anti Dumping matters

The Division Bench and the Single Member Bench as notified will start after the Anti-Dumping matters are over.

By Order

(A.Mohan Kumar)
Registrar

Copy to:

SPS to Hon'ble President/Hon'ble Members/P.A. Registrar/ Dy.Registrar/ Asstt.Registrar /Bar Association/CDR/SDRs /Notice Board/ Website/Guard File/Office Copy.


Dy. Registrar